

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

RAJYA SABHA  
UNSTARRED QUESTION NO. 1549  
ANSWERED ON 01.08.2025

**DEPLOYMENT OF CRPF PERSONNEL IN TRAINS**

1549. DR. M. THAMBIDURAI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that CRPF personnel are posted in the trains especially during nights, for safety of passengers;
- (b) if so, the details thereof including the total number of personnel posted in each train;
- (c) whether there are demands that at least one CRPF personnel should be posted in each coach of the train, especially during nights; and
- (d) the steps taken by the Government to ensure safety of passengers, especially women passengers on trains?

**ANSWER**

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d) No CRPF personnel are posted in trains. For the safety of passengers, RPF/RPSF and GRP personnel are deployed. Keeping in view of availability and passenger security, RPF/RPSF and GRP personnel are deployed in trains.

‘Police’ and ‘Public Order’ are State subjects under Seventh Schedule to the Constitution of India and, as such, State Governments are responsible for prevention, detection, registration and investigation of crime and maintaining law and order etc. on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security of passenger area and passenger and for matter connected therewith.

All possible efforts have been taken to ensure safety of passengers (including women passengers) in trains. The following steps are being taken by the Railways in coordination with GRP/Local Police for safety and security of passengers (including women passengers) in trains and at stations:-

- i. On vulnerable and identified routes/sections trains are escorted by Railway Protection Force in addition to trains escorted by Government Railway Police of different States.
- ii. Zonal railways have been instructed for deployment of proper combined strength of male & female RPF/RPSF personnel in train escort parties, to the extent possible.
- iii. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.
- iv. Railway Help Line number 139 (integrated with Emergency Response Support System No. 112) is operational (24x7) over Indian Railways for security related assistance to passengers in distress.
- v. Surveillance is kept through CCTV cameras provided in number of coaches and railway stations for enhanced security of passengers.
- vi. Railways are in regular touch with passengers through various social media platforms like. Twitter, Facebook, etc. to enhance security of passengers and to address their security concerns.
- vii. 'Meri Saheli' initiative has been launched with an objective to provide enhanced safety and security to lady passengers travelling alone in long distance trains for their entire journey i.e. from the originating station to destination station. Dedicated teams of lady RPF personnel have been formed for its implementation.
- viii. Drives are conducted to restrict entry of male passengers into the compartments reserved for ladies and the offenders are prosecuted under relevant law.
- ix. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.

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